

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:2123  
ANSWERED ON:07.12.2011  
CORRUPTION CHARGES AGAINST OFFICERS  
Bali Ram Dr. ;Pandey Shri Ravindra Kumar

**Will the Minister of COAL be pleased to state:**

- (a) whether various officers/officials of Coal India Limited(CIL) and its subsidiary companies including Western Coalfields Limited and Northern Coalfields Limited(NCL) are involved in malpractices/corruption and Central Bureau of Investigation/Central Vigilance Commission are enquiring against these officials;
- (b) if so, the details thereof, company-wise and State-wise;
- (c) whether these officers/officials are still working on the sensitive posts;
- (d) if so, the details thereof and the reasons therefor along with the transfer policy in CIL and its subsidiary companies;
- (e) the details of officials/officers who have been working on sensitive posts in violation of these policies, company-wise and State-wise; and
- (f) the action taken/proposed to be taken against the officers/officials violating these policies and also to check corruption in CIL and its subsidiary companies?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL )

- (a) to (f) : Information is being collected and will be laid on the Table of the House.